GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1334

TO BE ANSWERED ON DECEMBER 19, 2022

HOUSING FOR SLUM-DWELLERS

NO. 1334. SHRI A. A. RAHIM:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of slums and population living in slums, State-wise;
- (b) the number of slums and population living in slums in each of the metropolitan cities;
- (c) the reason for the high number; and
- (d) the programs taken up by Government to provide proper housing to all of these people?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (d): As per Census of India 2011, a total of 1,08,227 slums existed in the country with a total population of 6.54 crore. The State-wise number of people living in urban slums and in metropolitan cities is at Annexure-I.The number of slums and population living in slums in 10 most Populus cities is at Annexure-II.

'Land' and 'Colonisation' are State subjects. Schemes related to housing for urban poor including slum dwellers are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 for construction of houses for all eligible beneficiaries including slum dwellers. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). As on 12.12.2022, 1.20 crore houses have been sanctioned for the eligible households including slum dwellers. Out of this, 65.5 lakh have been completed and delivered to the beneficiaries and remaining are at various stages of construction/grounding. Out of 1.20 crore, 17.77 lakh houses under BLC/AHP/ISSR verticals of PMAY-U have been sanctioned for slum dwellers. State/UT wise details of houses sanctioned, grounded and completed under PMAY-U are at Annexure-III.

State/UT-wise number of households living in slums in urban areas and in metropolitan cities reported in Census 2011

S.No.	State	No. of household		
1	Andaman &Nicobar Islands	3,324		
2	Andhra Pradesh	14,27,037		
3	Arunachal Pradesh	3,479		
4	Assam	42,533		
5	Bihar	2,16,496		
6	Chandigarh	21,704		
7	Chhattisgarh	4,13,831		
8	Dadra &Nagar haveli	-		
9	Daman &Diu	-		
10	Goa	5,497		
11	Gujarat	3,45,998		
12	Haryana	3,32,697		
13	Himachal Pradesh	14,385		
14	Jammu &Kashmir	1,03,633		
15	Jharkhand	72,544		
16	Karnataka	7,07,662		
17	Kerala	45,417		
18	Lakshadweep	-		
19	Madhya Pradesh	11,17,764		
20	Maharashtra	24,99,948		
21	Manipur	-		
22	Meghalaya	10,518		
23	Mizoram	15,987		
24	Nagaland	17,152		
25	Delhi	3,67,893		
26	Odisha	3,50,032		
27	Puducherry	34,839		
28	Punjab	2,93,928		
29	Rajasthan	3,94,391		
30	Sikkim	7,203		
31	Tamil Nadu	14,63,689		
32	Telangana	10,04,437		
33	Tripura	34,143		
34	Uttar Pradesh	10,66,363		
35	Uttarakhand	93,911		
36	West Bengal	13,91,756		
	Total	1,39,20,191		

Urban population in ten most populous major metropolitan cities in the country along with urban slum population reported in Census 2011

S. No.	Name of Metropolitan	Urban Population	Urban Slums population	
1	Mumbai	1,24,42,373	52,06,473	
2	Delhi	1,10,34,555	16,17,239	
3	Bangalore	84,95,492	7,12,801	
4	Hyderabad	69,93,262	22,87,014	
5	Ahmadabad	56,33,927	2,50,681	
6	Chennai	46,46,732	13,42,337	
7	Surat	45,01,610 4,67,434		
8	Kolkata	44,96,694	14,09,721	
9	Pune	31,24,458	6,90,545	
10	Jaipur	30,46,163 3,23,400		

State/UT wise details of houses sanctioned, grounded for construction and constructed under PMAY-U

[as on 12th Dec, 2022]

Sr. No.	Name of the State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered (Nos)
1	Andhra Pradesh	20,74,770	19,19,301	6,56,529
2	Bihar	3,27,321	3,09,603	99,523
3	Chhattisgarh	3,06,043	2,58,096	1,56,730
4	Goa	3,150	2,995	2,892
5	Gujarat	10,60,383	9,21,328	7,29,948
6	Haryana	1,66,762	91,482	56,096
7	Himachal Pradesh	13,249	12,839	8,592
8	Jharkhand	2,34,369	2,14,343	1,16,620
9	Karnataka	7,06,352	5,98,798	2,83,150
10	Kerala	1,66,661	1,32,925	1,05,558
11	Madhya Pradesh	9,60,261	8,98,327	5,64,274
12	Maharashtra	15,11,619	10,02,773	6,76,198
13	Odisha	2,13,846	1,67,857	1,16,251
14	Punjab	1,32,916	1,05,463	59,367
15	Rajasthan	2,76,766	1,89,143	1,42,219
16	Tamil Nadu	6,88,862	6,30,792	4,84,709
17	Telangana	2,49,467	2,39,424	2,12,860
18	Uttar Pradesh	16,89,827	15,25,980	11,89,146
19	Uttarakhand	62,763	43,541	25,833
20	West Bengal	6,91,150	5,20,994	3,01,933
Sub- total (States):-		1,15,36,537	97,86,004	59,88,428
21	Arunachal Pradesh	9,002	8,539	3,956
22	Assam	1,61,478	1,56,037	65,227
23	Manipur	56,037	47,174	9,342
24	Meghalaya	4,759	3,778	1,099
25	Mizoram	40,756	38,437	6,020
26	Nagaland	32,335	32,100	10,969
27	Sikkim	704	579	195
28	Tripura	94,162	81,605	62,632
Sub-1	total (N.E. States):-	3,99,233	3,68,249	1,59,440
29	A&N Island (UT)	378	378	47
30	Chandigarh (UT)	1,271	1,197	1,136
31	UT of DNH & DD	10,481	9,565	7,783
32	Delhi (UT)	30,195	28,710	27,525
33	J&K (UT)	49,146	47,293	16,336
34	Ladakh (UT)	1,366	1,074	647
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	16,394	16,033	7,475
Sub- total (UT):-		1,09,231	1,04,250	60,949
Grand Total*:-		120.45 Lakh**	106.60 Lakh*	65.50 Lakh*

^{*} Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

^{**} Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC